National Company Law Tribunal

Allahabad Bench

CPNO. 92 ND 2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 08.12.2017**

NAME OF THE COMPANY:

Buddha Hospital Put. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE:

397/398 Companies act of 1956

SI. NO.

Designation

Representation

1. Soi Arholf Soivastava Ach. Tehitioner (
2. Earbosh Kumar Barnwel Ach.)

3: VINEET DURCY LAWYER RESPONDENT.

(ON THE BEHALF

OF CUDAT CHANDAMI

CP NO.92/ND/2014

Sh. Ashok Kumar Srivastava, Advocate for the petitioner. Sh. Vineet Dubey, Advocate for the respondent.

Pleadings in the present matter is reported to be complete. Hence, the case is fixed for final hearing.

The matter to be listed on 11th January, 2018.

Dated:08.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)